

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 576
ANSWERED ON 6TH FEBRUARY, 2025**

DELHI-MUMBAI EXPRESSWAY UNDER BHARATMALA

576. SHRI MURARI LAL MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total length of the Bharatmala project, the estimated expenditure incurred the progress made so far and the estimated timeline for its completion;**
- (b) whether the road built under the Delhi-Mumbai Expressway passing through Rajasthan as part of the Bharatmala project has poor quality and whether complaints have been received therefor;**
- (c) if so, the details of the construction companies responsible for the defects/poor quality of construction on this stretch; and**
- (d) the steps taken by the Government so far to improve the situation and ensure the quality of the roads?.**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Bharatmala Pariyojana was approved by the Government of India covering a length of 34,800 km across the country. As on 31st December, 2024, projects of length 26,425 km have been awarded against which 19,201 km of length has been constructed. The estimated timeline for completion of projects under Bharatmala Pariyojana is Financial Year 2027-28.

No separate allocation is made to the executing agencies under Bharatmala Pariyojana. However, the budgetary allocation for the development and maintenance of NHs including Bharatmala Pariyojana during last five years and the current year is Annexed.

(b) to (d) Delhi-Vadodara-Mumbai Expressway is being constructed as per Standards and Specifications. In Delhi- Vadodara (DVE) section of the Expressway, a new technology in terms of perpetual pavement with wearing course of Stone Mastic Asphalt (SMA) has been introduced in which some deficiencies have occurred in certain stretches during construction. Further, heavy rains in the monsoon have resulted in damages at certain locations of Sohna-Dausa section of the Expressway which is opened to traffic. For permanent remedial measures for Sohna-Dausa-Lalsot section, the pavement has been investigated through IIT, Khargpur. As per the initial findings of the investigation, certain deficiencies have been observed in the quality of SMA layer. The stretches of damaged SMA layer are to be relaid by the EPC contractors at their own cost. Meanwhile, the rectification work is being done by the concerned Contractor at their own cost as per mandate of maintenance and Defect Liability Period of 10 years, as envisaged in the contract agreement, and are maintaining the stretch in traffic-worthy condition.

Further, Show-Cause notices have been issued to the concerned Contractors i.e. M/s APCO, M/s CDS Infra Private Limited, M/s HG Infra Engineering Limited, M/s KCC Buildcon Private Limited and M/s Gawar Construction Limited. Based on the final investigation report, strict action would be taken against contractors and supervision consultants as per provisions of Contract Agreement. Further, show-cause notices have also been issued to the NHAI officers responsible for monitoring in the field. The final action is to be taken based on the outcome of the inquiry.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 576 ANSWERED ON 6TH FEBRUARY, 2025 ASKED BY SHRI MURARI LAL MEENA REGARDING DELHI-MUMBAI EXPRESSWAY UNDER BHARATMALA.

Overall - State / UT wise Expenditure on Development & Maintenance of NHs													
Amount Rs. in Crore													
Sr. No.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (Till 31.12.2024)	
		Alloc	Expd	Alloc	Expd	Alloc	Expd	Alloc	Expd	Alloc	Expd	Alloc	Expd
1	Andhra Pradesh	6,618	6,618	4,281	4,281	5,890	5,890	6,957	6,957	11,440	11,440	8,844	7,833
2	Arunachal Pradesh	1,710	1,710	2,512	2,512	2,718	2,718	3,140	3,140	2,649	2,649	3,295	1,836
3	Assam	2,436	2,436	3,753	3,753	3,150	3,150	4,557	4,557	9,137	9,137	4,604	4,329
4	Bihar	4,392	4,392	6,716	6,716	9,174	9,174	9,347	9,347	10,749	10,749	6,159	5,599
5	Chhattisgarh	1,653	1,653	2,224	2,224	1,936	1,936	2,468	2,468	4,255	4,255	1,328	902
6	Goa	977	977	734	734	615	615	673	673	620	620	782	372
7	Gujarat	5,102	5,102	7,533	7,533	10,710	10,710	9,831	9,831	10,900	10,900	5,641	5,214
8	Haryana	6,721	6,721	10,651	10,651	7,203	7,203	3,924	3,924	6,062	6,062	2,860	2,745
9	Himachal Pradesh	1,238	1,238	2,033	2,033	3,164	3,164	4,534	4,534	5,175	5,175	2,833	2,578
10	Jharkhand	2,312	2,312	2,627	2,627	2,853	2,853	3,127	3,127	4,599	4,599	3,848	3,491
11	Karnataka	7,860	7,860	5,838	5,838	7,681	7,681	6,763	6,763	12,695	12,695	8,518	7,026
12	Kerala	1,265	1,265	12,831	12,831	10,136	10,136	3,994	3,994	10,419	10,419	2,349	2,267
13	Madhya Pradesh	6,429	6,429	8,250	8,250	9,006	9,006	6,210	6,210	7,447	7,447	5,381	4,794
14	Maharashtra	24,166	24,166	20,844	20,844	18,655	18,655	18,355	18,355	19,867	19,867	14,930	12,563
15	Manipur	1,180	1,180	978	978	2,142	2,142	2,737	2,737	2,598	2,598	1,350	1,336
16	Meghalaya	901	901	861	861	819	819	684	684	1,803	1,803	912	862
17	Mizoram	1,25	1,25	1,23	1,23	2,05	2,05	3,21	3,21	2,18	2,18	989	927

		2	2	8	8	4	4	8	8	9	9			
18	Nagaland	1,003	1,003	2,382	2,382	1,943	1,943	1,666	1,666	1,414	1,414	1,117	932	
19	Odisha	3,355	3,355	5,336	5,336	4,510	4,510	4,643	4,643	5,948	5,948	4,555	3,818	
20	Punjab	2,777	2,777	3,301	3,301	7,179	7,179	10,093	10,093	12,419	12,419	6,656	6,255	
21	Rajasthan	6,515	6,515	7,340	7,340	11,353	11,353	9,719	9,719	8,874	8,874	4,997	4,481	
22	Sikkim	286	286	1,053	1,053	811	811	1,008	1,008	684	684	335	286	
23	Tamil Nadu	5,757	5,757	4,868	4,868	4,305	4,305	8,230	8,230	9,925	9,925	6,544	6,064	
24	Telangana	3,048	3,048	2,907	2,907	3,458	3,458	3,622	3,622	6,117	6,117	6,325	5,336	
25	Tripura	175	175	1,026	1,026	1,085	1,085	1,156	1,156	1,546	1,546	459	444	
26	Uttar Pradesh	13,375	13,375	18,768	18,768	13,944	13,944	21,453	21,453	28,114	28,114	15,598	13,378	
27	Uttarakhand	2,940	2,940	2,800	2,800	2,112	2,112	3,219	3,219	4,545	4,545	3,049	2,628	
28	West Bengal	2,665	2,665	2,658	2,658	3,642	3,642	3,053	3,053	3,543	3,543	1,847	1,355	
29	Andaman & Nicobar Islands	267	267	349	349	246	246	143	143	96	96	111	111	
30	Chandigarh	0	0	2	2	6	6	1	1	0	0	0	0	
31	Dadra & Nagar Haveli	0	0	43	43	30	30	26	26	2	2	100	3	
32	Daman & Diu	0	0											
33	Delhi / Headquarters	-743	-743	-1,482	-1,482	3,961	3,961	7,164	7,164	3,223	3,223	2,284	2,265	
34	Jammu & Kashmir	2,256	2,256	2,932	2,932	6,817	6,817	7,370	7,370	10,528	10,528	7,044	6,421	
35	Ladakh	0	0	24	24	352	352	574	574	658	658	697	646	
36	Puducherry	1	1	21	21	1	1	61	61	35	35	28	20	

Alloc. – Allocation; Expd. - Expenditure

Negative figure against State during the year indicates transfer of project/expenditure from that State to other State.
